

[Translation]

Medical Facilities in Rural Areas

4082. DR. M.P. JAISWAL:
SHRI DAROGA PRASAD SAROJ :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the amount spent by the Government on medical facilities provided in the rural areas of the country during 1995-96 to 1997-98, state-wise; and

(b) the steps being taken/proposed to be taken by the Government in regard to the amount likely to be spent State-wise in the rural areas during the next three years?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) In the rural areas medical facilities are provided through a net-work of Community Health Centres, Primary Health Centres, Sub-Centres, Rural Family Welfare Centres and Post Partum Centres. The Community Health Centres and Primary Health Centres are established and maintained by State Government under Basic Minimum Services Programme for which funds are allocated to the State Governments by Planning Commission, 100% Central assistance is provided for maintenance of Rural Family Welfare Centres and Post Partum Centres. Details of funds allocated to these Centres during 1995-96, 1996-97 and 1997-98 are attached.

(b) Efforts are being made to provide more funds during 9th Five Year Plan.

Statement

Expenditure under MNP, and Grants-in-Aid released under RFWTCs, Sub-Centres and PP Programme Sub-Divisional level during 1995-96 to 1997-98

	MNP			Rural Family Welfare Centres			Sub-Centre			PP Prog. Sub-Div. Level		
	1995-96	1996-97	1997-98	1995-96	1996-97	1997-98	1995-96	1996-97	1997-98	1995-96	1996-97	1997-98
1	2	3	4	5	6	7	8	9	10	11	12	13
Andhra Pradesh	500.00	600.00	1700.00	1237.00	1237.00	1540.00	1400.00	1400.00	1433.00	162.00	162.00	216.00
Arunachal Pradesh	448.00	881.00	943.00	0.00	0.00		22.00	22.00	27.00	3.50	5.00	7.00
Assam	2048.00	2673.00	3834.00	430.00	430.00	543.00	830.00	830.00	1216.00	89.00	89.00	119.00
Bihar	2400.00	NA	4699.45	1700.00	1700.00	2153.00	890.00	810.00	2577.00	158.00	157.00	200.00
Goa	170.00	170.00	169.00	39.00	39.00	48.00	14.00	14.00	20.00	0.00	0.00	
Gujarat	2280.00	1000.00	12177.00	740.00	744.00	921.00	938.00	938.00	1519.00	162.00	162.00	216.00
Haryana	1069.00	1501.12	3575.57	262.00	262.00	341.00	310.00	310.00	461.00	59.00	59.00	79.00
Himachal Pradesh	1400.00	1713.25	2669.10	228.00	228.00	283.00	210.00	210.00	339.00	65.00	65.00	87.00
J & K	1945.00	3105.00	5223.53	240.00	240.00	301.00	232.50	232.50	336.00	18.00	18.00	24.00
Karnataka	3168.95	NA		795.00	800.00	967.00	664.00	664.00	1525.00	190.00	188.00	245.00
Kerala	0.00	426.00		490.00	495.00	596.00	970.00	970.00	1245.00	177.00	175.00	230.00
Madhya Pradesh	2919.00	5496.62	4556.18	1355.00	1366.50	1687.00	1010.00	1350.00	2087.00	220.00	220.50	290.00
Maharashtra	7034.00	9480.00		1260.00	1270.00	1570.00	1673.00	1670.00	1992.00	203.00	204.00	272.00
Manipur	231.50	269.00	271.65	93.00	93.00	126.00	80.00	80.00	80.00	3.50	5.00	7.00
Meghalaya	946.00	1345.00	1898.00	68.00	68.00	93.00	60.00	60.00	60.00	3.50	5.00	7.00

1	2	3	4	5	6	7	8	9	10	11	12	13
Mizoram	400.00	780.00	1651.00	42.00	42.00	57.00	21.00	21.00	25.00	15.00	20.00	27.00
Nagaland	311.00	1003.00	1017.00	21.00	21.00	28.00	70.00	70.00	70.00	3.50	5.00	7.00
Orissa	1293.00	1961.20	2910.20	925.00	925.00	1150.00	730.00	730.00	1218.00	175.00	175.00	231.00
Punjab	819.00	1575.00	963.00	380.00	380.00	475.00	205.00	205.00	326.00	103.00	103.00	137.00
Rajasthan	7504.00	9585.00	7005.00	685.00	685.00	851.00	1430.00	1430.00	1875.00	295.00	295.00	430.00
Sikkim	184.80	206.30	237.15	60.00	60.00	61.00	80.00	80.00	60.00	10.00	10.00	13.83
Tamil Nadu	2831.00	3163.37		1130.00	1155.00	1405.00	770.00	1110.00	1776.00	258.00	254.00	339.00
Tripura	345.00	549.00	619.00	105.00	105.00	142.00	70.00	70.00	101.00	10.50	15.00	20.00
Uttar Pradesh	5098.00	10066.00	8383.00	2655.00	2685.00	3327.00	4800.00	3800.00	3800.00	430.00	430.00	558.00
West Bengal	500.00	1725.00	1400.00	990.00	1010.00	1229.00	1470.00	1470.00	1861.00	162.00	162.00	216.00
A & N Islands	330.00	455.00	671.00									
Chandigarh	119.56	268.40										
D & N Haveli	45.00	77.65	207.50									
Daman & Diu	50.00	68.70										
Delhi	0.00	100.00		9.00	15.00	21.75	0.00	0.00	0.00	11.25	30.00	22.00
Lakshadweep	39.35	87.15	151.77									
Pondicherry	214	181.57	209.05	22.5	34.00	44.00	0	0	0	1.16	0.38	

[English]

Recognition of Hospitals Under CGHS in Karnataka

4083. SHRI K.C. KONDAIAH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the details of hospitals including Heart Institute recognised by the Government for taking treatment by Central Government employees in Karnataka under C.G.H.S. Scheme;

(b) whether Wockhardt Hospital and Health Institute in Bangalore has been recognised by the Government for taking cardiac treatment by the Central Government employees under CGHS;

(c) if so, the details thereof; and

(d) if not, the steps taken by the Government to recognise the said hospital as the same has already been recognised for cardiac treatment of the armed forces and their families?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) The information is given in the statement attached.

(b) to (d) WOCKHARDT HOSPITAL AND HEART INSTITUTE, 14, Cunnigham Road, Bangalore-52, has been recognised under CGHS Bangalore for Cardiothoracic speciality.

Statement

1. CHINMAYA MISSION HOSPITAL, 1st stage, Indira Nagar, Bangalore-38:

General purpose treatment and diagnostic procedures.

2. M.S. RAMAIAH MEDICAL TEACHING HOSPITAL, Gokula Extension Bangalore-51:

All purpose except Radiotherapy.

3. CHURCH OF SOUTH INDIA HOSPITAL, 2, Col. Hill Road, Bangalore-51:

General Purpose treatment and diagnostic procedures.

4. MEDINOVA DIAGNOSTIC SERVICES LTD., 55, Infantry Road, Bangalore-27:

Both specialised and general diagnostic procedures.